

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 830/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)


SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.09.2017

NAME OF THE PARTIES: DSM Singapore industrial Pte Ltd  
V/s.  
Pranav Agro Industries Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Aniket Nair Saachi Gupta	Petitioner	
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**ORDER**

**TCP No. 830/I&BP/NCLT/MB/MAH/2017**

Counsel for the Petitioner is present.

The Petitioner's Counsel have not communicated this date of hearing to the Corporate Debtor, therefore, the Petitioner is hereby directed to communicate the next date of hearing to the Corporate Debtor and file proof of service.

List this matter for hearing on **29.09.2017**.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd. /-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)